

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:966
ANSWERED ON:11.12.2013
ROPOSALS UNDER UIDSSMT
Sayeed Muhammed Hamdulla A. B.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of the proposals received from various States under the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) during the last three years and the current year, State-wise;
- (b) the details of the proposals cleared and the funds sanctioned during the above mentioned period, project and State-wise;
- (c) the number of them pending along with the reasons for such pendency and the time by which these pending proposals are likely to be cleared;
- (d) whether some of the sanctioned projects have not been completed within stipulated time the in many States;
- (e) if so, the details thereof, project and State-wise and the reasons therefor; and
- (f) the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

- (a) to (b) The details of the proposals approved in various States under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) during the last three years and the current year, State-wise along with Additional Central Assistance (ACA) released is at Annexure-I.
- (c) The projects under UIDSSMT are sanctioned subject to their technical appraisal and Detailed Project Report (DPR) being in conformity with the guidelines of the Scheme and availability of funds.
- (d) to (e) The projects under Jawaharlal Nehru National Urban Renewal Mission (JnNURM) is implemented by the State Government(s) with the help of Urban Local Bodies (ULBs)/ parastatals as per their existing Rules and procedures. However, constraints are felt such as land acquisition, tendering issues, contractual problems, clearances etc., in smooth implementation of the projects leading to time over-runs. State-wise details of on-going projects approved during the Mission period are at Annexure-II.
- (f) The implementation of the projects are monitored by the Ministry through Quarterly Progress Reports (QPRs), Review Meetings and while considering/releasing 2nd installment of Additional Central Assistance (ACA) for the projects. The Government has extended the period for two years i.e. up to 31/03/2014 for completion of all on-going projects.